

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 84(ND)/2015

IN THE MATTER OF:

Dr. Vijay Badhwar

.....Petitioner

v.

M/s. GRL Off Highway Tires Pvt. Ltd. & Ors.

.....Respondents

SECTION :

UNDER SECTION 397/398

Order delivered on 10.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

R. VARADHARAJAN
Hon'ble Member (J)

For the Petitioner(s) : Mr. Sanjay Chaudhry, Mr. Neeraj Singh & Mr. Deepak Rikhari, Advocates

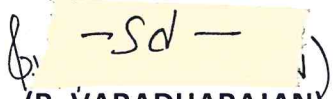
**For the Respondent(s) : Mr. Vikas Mehta, Mr. Jeevan Ballav Panda and Ms. Shalini Sati Prasad, Advocates for Respondent Nos. 1 to 6
Mr. Ankit Shah and Mr. Amit Yadav, Advocates for Respondent No. 7**

**For the Intervener(s) : Mr. Brijender Chahar, Senior Advocate
(For VLS Finance Ltd.) Mr. Ashok Kumar Sharma, Advocate**

ORDER

On the joint request made by the learned counsel for the parties, the hearing is deferred to 15.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
(MEMBER JUDICIAL)

10.08.2017
Vineet